

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-49-2020 & LD-VC-OCW-50-2020**

Pedro C. Lobo ... Applicant

Versus

Feliciano Couto ... Respondent

Ms. Viola De Mendonsa, Advocate for the Applicant.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 28<sup>th</sup> July 2020**

**P.C. :**

The sole respondent in the second appeal is yet to be served. The bailiff's report, dated 20.07.2020, reveals that when he attempted to serve notice on the respondent at the given address, he was informed by the occupant of the residence that the respondent lives abroad and is unaware when he is coming back to India.

2. In this context, the appellant seeks time to take steps.
3. Post the matter on 25.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH